

- (b) if so, when; and  
 (c) if not, the reasons thereof.

**The Minister of Health (Shri Karmarkar):** (a) No.

(b) Does not arise.

(c) The Government consider that the question of appointing such a Committee can arise only after an adequate number of opticians has been trained and adequate facilities have been provided for their training.

### Opticians

2967. { **Shri Mahagaonkar:**  
       { **Shri Jadhav:**

Will the Minister of Health be pleased to state:

(a) whether it is a fact that the opticians trained in the Government Opticians Training Institutes will not be allowed to start independent practice;

(b) if so, the reasons therefor;

(c) whether Government are considering a proposal to allow opticians to practice independently, as in U.K., U.S.A., Ireland, Australia and other countries as full-fledged opticians;

(d) if so, the result thereof; and

(e) if not, the reasons therefor?

**The Minister of Health (Shri Karmarkar):** (a) Yes.

(b) and (e). The opticians trained under the scheme sponsored by the Central Government are expected to relieve the doctors under whom they work of a good deal of routine work and not to work independently. The Government consider that it is desirable that they should work under the supervision of qualified ophthalmologists.

(c) No.

(d) Does not arise.

### Water-Logging in Delhi

**2968. Shri D. C. Sharma:** Will the Minister of Health be pleased to state:

(a) whether the programme to stop water-logging in the Union Territory of Delhi (built-up area) has been finalised; and

(b) if so, the details of the programme?

**The Minister of Health (Shri Karmarkar):** (a) and (b). A Committee had been appointed by the Government of India in July 1958 under the Chairmanship of Shri K. C. Reddy, Minister of Works, Housing and Supply for planning measures against floods and similar calamities in Delhi. This Committee made certain recommendations for improving the drainage of Delhi and the required works were to be executed in three phases. A statement showing the works recommended to be executed in phases I & II and the present laid on thereof is laid on the Table. [See Appendix IV, annexure No. 121]. The works recommended for execution in phase III have not been taken in hand so far.

### Street Lights on the Ring Road, New Delhi

**2969. Shri Ram Garib:** Will the Minister of Health be pleased to state:

(a) whether Government are aware that Government colonies have sprung up along Ring Road from Safdarjung Hospital to Dhaula Kuan (Moti-Bagh II) but street lights have not so far been provided on this road;

(b) if so, how many road accidents have occurred on this road during the past one year after dusk;

(c) whether Government propose to lit up this road expeditiously; and

(d) if so, when this will be done?

**The Minister of Health (Shri Karmarkar):** (a) Yes.

(b) 11 accidents took place during night time, 5 of which were without injury and 6 involving injuries.